NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

.APPLICATION NUMBER

PETITION NUMBER

: TCP/84/2016

NAME OF THE PETITIONER(S)

: K. B. Vijay

NAME OF THE RESPONDENT(S)

: Exertion Technology Private Limited & 6 others

UNDER SECTION

: 111, 397/398 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

- SIGNATURE

REPRESENTATION BY WHOM

1) M.K. PREETHA. For KSR PCO. 1. K. hortham Cerman

for RI, R3, R42 R5 METALE Concel for Petinan Khakka

ORDER

Counsels representing both the parties are present. The matter is adjourned at request for making submissions in CA 1/2012 and CA 1/2014. Put up on 12.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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